

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2003(Pt.)/8117/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati the th 29 August, 2023.

Sub:- **Casual leave.**

Ref:- Memo No./DJK/Esstt./10826 Dated 23.08.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.09.2023, 07.09.2023 and 08.09.2023, alongwith station leave permission, from the morning of 03.09.2023, till the morning of 11.09.2023.** Further, the next senior most Judicial officer of the establishment available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003(Pt.)/8118/A, dated , 29-08-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)